

Committee with Shri Jeejeebhoy as Chairman was appointed on 5-9-57.

(b) Yes.

(c) The report is under examination. Its copy will be supplied to the Parliament Library in due course.

**Cauvery Valley Paper Mills Ltd.,
Mysore**

*404. **Shri Siddish:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1513 on the 5th September, 1957 and state:

(a) whether Government have been successful in getting a suitable industrialist to revive the Cauvery Valley Paper Mills Ltd. in Mysore District; and

(b) if not, how Government propose to revive the same?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) The Development of Paper Industry has been left to the private sector, and it is for private parties to consider the possibilities of reviving the mill or of utilising the equipment for installation elsewhere.

Integrated Heavy Machine Building Plant

*405. { **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri Bibhuti Mishra:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 155 on the 18th July, 1957 and state the progress made so far in regard to the setting up of an Integrated Heavy Machine Building Plant in Bihar in collaboration with the U.S.S.R.?

The Minister of Industry (Shri Manubhai Shah): This project is one of those for the implementation of which an agreement was signed between the Governments of India and the U.S.S.R. on the 9th November,

1957. Further detailed discussions for progressing each of these schemes are in progress. In the meantime, local data relating to the site proposed for the project near Ranchi are being obtained.

Working Journalists' Wage Board

{ **Shri D. C. Sharma:**
Shri Bhakt Darshan:
Shri Panigrahi:
Shri Hoda:
Shri Bameshwar Tantia:
*406. { **Shri Menon:**
Shri Surendranath Dwivedy:
Dr. Ram Subhag Singh:
Shri Awasthi:
Shri Tangamani:
Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to state:

(a) the present position regarding the implementation of the recommendations of the Working Journalists' Wage Board by the newspaper proprietors;

(b) the extent of success achieved so far in introducing the pay-scales recommended by the Wage Board for Working Journalists in the various States and Union territories; and

(c) the further steps, if any, contemplated in this regard?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The State Governments are responsible for implementing the Decisions of the Wage Board for Working Journalists. According to the available information, 17 newspapers have fully implemented the Decisions. The Central Government are actively considering what further steps should be taken in the matter.

Cooperative Savings by Coalmine Workers

*407. **Dr. Ram Subhag Singh:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any scheme has been prepared to popularise the idea of